

3ATAP SINGH): (a) The Reserve Bank of India sent a special team headed by the Executive Director, CD., to assess the assistance from the Reserve Bank of India that may

required by the Cooperative Credit institutions as a result of the floods in the West Bengal.

(b) According to the State Government's estimates, 10 out of 15 districts in the State were affected by torrential rains and floods. Affected

11 districts are Bankura, Burdwan, Howrah, Hooghly, Malda, Murshidabad, Midnapore, Nadia and Parganas. The affected districts are served by 11 central cooperative banks and 2 units of the State Cooperative Bank (24 Parganas). On the basis of the estimated damage to standing crops in different districts, the estimated amount of short-term agricultural loans affected by floods worked out to Rs. 3070.716 lakhs

of which Rs. 2381.24 lakhs were in respect of current Kharif advances and the balance of Rs. 1589.52 lakhs is overdue. The State Government has to send proposal for concession of short term loans to the Reserve Bank of India.

The lending programme of the Central Cooperative banks/units in the affected districts for rabi finance; has been worked out at Rs. 2800 crores. To provide support for the bi-loans requirement of funds for complementary credit limits for short term loans for the Central Cooperative Banks in the flood affected districts it was estimated at about Rs. 16.2600 crores. Sanction for Rs. 15.2000 crores has been given on 28th October, 1978 Reserve Bank of India. Reserve Bank of India has agreed to sanction further credit limits for the rabi season if it becomes necessary. For long term credit, tentative estimate loss due to floods is estimated 10000 crores by the State Government. The detailed assessment of district-wise damage has to be made by State Government and proposals re-scheduling of loans sent to

R.B.I. Fresh loans for reclamation and repairs could be given under Agricultural Refinance and Development Corporation refinanced and normal debenture programmes of the Land Development Banks.

### महानगरों में गन्दी बस्तियां

1620. श्री कलराज मिश्र : क्या निर्माण और आवास तथा पूर्ति और पुनर्वासि मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार को विदित है कि दिल्ली, कलकत्ता, कानपुर और बम्बई जैसे महानगरों में गन्दी बस्तियां की समस्या तिनों-दिन बढ़ती जा रही है और सरकार द्वारा रोक लगाने के बावजूद गन्दी बस्तियों का निर्माण अबाध रूप से चल रहा है जिससे जनता को सर्वजनिक सुविधा मिलने में कठिनाई हो रही है ;

(ख) यदि हां, तो गत तीन वर्षों के दौरान इनमें से प्रत्येक शहर में गन्दी बस्तियों के मकानों की अलग अलग संख्या क्या रही है और उपरोक्त अवधि के दौरान सरकार ने गन्दी बस्तियों के कितने मकान गिराये ; और

(ग) इन मकानों में रहने वाले कितने व्यक्तियों को अब तक वैकल्पिक स्थानों पर बसाया गया और कितने व्यक्तियों को और बसाया जाना है ?

### Slum in Metropolitan Cities

1620. SHRI KALRAJ MISHRA: Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

(a) whether Government are aware that in the metropolitan cities like Delhi Calcutta, Kanpur and Bombay problem of slums is increasing day by

[ ] English translation.

day and in spite of the restrictions imposed by Government slum construction is going on unabated resulting in inconvenience to the people in getting public services;

(b) if so, what is the number of houses in slums in each of these cities during the last three years, separately, and what is the number of houses demolished by Government in the slums during the said period; and

(c) what is the number of inmates of these houses so far rehabilitated at alternative sites along with the number of persons yet to be rehabilitated?]

**निर्माण और आवास तथा पूति और पुनर्वास मंत्री (श्री सिकन्दर बख्त) :**

(क) सरकार, महानगरों में गन्दी वस्तियों की समस्या के प्रति जागरूक हैं।

(ख) और (ग) गन्दी वस्ती/मुघारकी राज्या राज्य क्षेत्र में है। यह राज्य सरकार का उत्तर दायित्व है कि वे गन्दी वस्तियों के पुनर्वास या मुघार कार्यक्रम तैयार करें और साधनों की उपलब्धता के अनुसार उन्हें कार्यान्वित करें। उन गन्दी वस्ती क्षेत्रों में जिन्हें गन्दी वस्ती क्षेत्र घोषित किया गया है साधनों की संख्या के बारे में आंकड़े उपलब्ध नहीं हैं। दिल्ली नगर नियम द्वारा उपलब्ध कराई गई रूचना के अनुसार दिल्ली में पिछले तीन वर्षों के दौरान, अधिसूचित गन्दी वस्ती क्षेत्र में 705 मकान और 28 झुग्गियां गिराई गई थीं और 3212 परिवार बसाये गये थे।

[THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT): (a) The Government are aware of the problem of slums in metropolitan cities.

(b) and (c) The Scheme of Slum Clearance/Improvement is in the State sector. It is the responsibility of the State Governments to prepare slum re-development or improvement programmes and implement them according to availability of resources. No statistics in regard to the number of houses in areas declared as 'slum areas' are available. In Delhi, during the last three years, according to the information furnished by the Municipal Corporation of Delhi, 705 houses and 28 jhuggis in areas notified as slum area were demolished and 3212 families were settled.]

#### **Subsidy to the Food Corporation of India**

1621. SHRI G. C BHATTACHARYA:  
SHRI BHAIKAB CHANDRA MAHANTI:

Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) what is the amount of subsidy at present paid by Government to the Food Corporation of India;

(b) whether any rate have been prescribed for making payment to labourers by the contractors for loading and unloading;

(c) if so, whether the contractors make the payment to the labourers at those rates;

(d) whether the Food Corporation of India makes payment to the contractors at the prescribed rates; and

(e) if not, what are the details in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI BHANU PRATAP SINGH): (a) A provision of